

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.145/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M

Name of the Company	Tirumala Infrabuild Pvt.Ltd. & Ors. -Versus- IDIO Construction & Industries Pvt.Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. SURRENDRA KUMAR (ADV.) PETITIONER

2. MR. NILANDAN CHATTERJEE (ADV.) "

Rece
18.09.17

1. PATITA PABAN BISHWAL ADV

2. KULDIP MALIK ADV

3. UKMILA CHAKRABORTY, ADV

f 1, 2 & 5

18/9/17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 2 and 5
are present.

List the matter on 27/10/2017.

Sd/-
(Jinan K.R.)
Member (J)

Sd/-
(Vijai Pratap Singh)
Member (J)